



2025:DHC:8284-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 14412/2025, CM APPL. 59114/2025, CM APPL. 59115/2025**
SACHIN NADIAPetitioner
Through: Mr. Pawan Kumar, Adv.

versus

UNION OF INDIA & ORS.Respondents
Through: Mr. Anuj Tyagi, SPC, Mr. Sanjay Pal, GP, Mr. R L Meena, Dy Commandant and Mr. S K Bharti, CISF.

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **17.09.2025**

1. Mr. Pawan Kumar, learned Counsel for the petitioner seeks leave to withdraw the writ petition with liberty to re-file the petition after impleading parties who would be affected.
2. Leave and liberty is granted as aforesaid.
3. The petition is disposed of as withdrawn.

C.HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

SEPTEMBER 17, 2025/AT